

party in each case (the names of parties against whom these raids were directed) ;

(c) how much time was taken in a particular July '81 I. T. raid in Kanpur against one industrialist with full particulars thereof as also the action taken so far ;

(d) the total amount of money (cash, jewellery, F.D. Rs. unaccounted amount of money) has so far been collected consequent to these raids during the aforesaid period ;

(e) how much black money has been unearthed in 1981 ; and

(f) whether any meeting of Chief Ministers of States is proposed in near future in order to unearth black money and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :
 (a), (b), (d) and (e) During the period 1-4-1981 to 31-7-1981 the Income-tax department has conducted 679 searches all over India. During the course of these searches prima facie unaccounted assets of the approximate value of Rs. 10.56 Crores have been seized. Having regard to the large number of searches, it may not be practicable to furnish the information in the manner in which it has been sought. However, if the Hon'ble Member desires information about a particular State or District the same may be furnished.

(c) The Income-tax department commenced the search at Kanpur and other places on 16th July, 1981 and the operations were continued for about a month. During the course of the search prima facie unaccounted assets of the approximate value of Rs. 1.80 crores were seized.

(f) There is no such proposal at present.

Sale of Bearer Bonds in Black Market

853. SHRI CHHOTAY SINGH YADAV :
 SHRI RAJESH KUMAR SINGH :
 PROF. AJIT KUMAR MEHTA :
 SHRI R. L. BHATIA :
 SHRI DAULAT RAM SARAN :
 SHRI RAM VILAS PASWAN :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the continuous large scale of Bearer Bonds in black market; and

(b) if so, reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :
 (a) No instance of sale of Bearer Bonds in black market has come to the notice of the Government so far.

(b) Does not arise.

Steps to Meet Demands of Income-Tax Officers

854. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether Income-tax officers in Delhi and other places have been agitating for better service conditions and promotion rules for the past several months;

(b) if so, whether Government have considered their representations; and

(c) if so, what steps have been taken or have been decided upon to meet their demands ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :
 (a) and (b) Yes, Sir.